

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-II

68/241- 242/ND/2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

CH. MOHD SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2020

NAME OF THE COMPANY: Anjali Bhardwaj & Ors. V/s. M/s. Magpic Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner : Mr. Sumit Kaushik, Mr. Jugal Bajaj
Ms. Esha Sharma, Advs.
Present for the Respondent : Mr. J. Kirtikar Sukul, Adv.

ORDER

Both the sides are present. Due to paucity of time, the matter is adjourned.

List the on 31.03.2020.

-sd-

(L.N. Gupta)
Member (T)

-sd-

(Ch. Mohd. Sharief Tariq)
Member (J)

Ashwani Kr.
26.02.2020